

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1665  
ANSWERED ON:09.03.2007  
URBAN LOCAL BODIES  
Khan Shri Mohammad Tahir

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Union Government is formulating a scheme to improve the functioning of urban local bodies as reported in Dainik Jagaran dated February 07, 2007;
- (b) if so, whether all the municipalities in the country are proposed to be brought under the ambit of e-governance under the said scheme;
- (c) whether the Union Government has prepared a mission-mode project in this regard; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

(a)to(d): With a view to providing better services to the citizens by municipal bodies and also to bring transparency, accountability and responsiveness in their functioning, the Government of India has formulated a new scheme, namely, `National Mission Mode Project on e-Governance in Municipalities` for implementation in 423 cities/towns having a population of one lakh and above during a period of five years from 2007-08 to 2011-12. Details of the scheme are given in the enclosed Statement.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA UNSTARRED QUESTION NO.1665 FOR 9-03-2007.

Over the past several years many governments worldwide have launched major initiatives ushering in information technology (IT) and its tools to improve the functioning of government. Emphasis has been on providing better services to citizens in improving internal efficiency and effectiveness. The Government of India is also undertaking many initiatives in this direction. The Government of India has approved National e-Governance Plan (NeGP) for implementation. The Plan seeks to lay foundation and provide impetus for longer-term growth of e-Governance within the country. The Plan also aims at creating appropriate governance and institutional mechanisms, setting up core infrastructure, policies and integrated service levels to create citizen-centric and business-centric environments for good governance.

NeGP has identified formulation of various Mission Mode Projects (MMP) in e-Governance. These MMPs comprise projects, which are to be implemented by the line ministries/departments of the Central Government, the State Governments and integrated projects spanning across multiple ministries, departments and agencies including one for municipalities under the responsibility of the Ministry of Urban Development. The Mission Mode Projects for municipalities is one of the National Mission Mode Projects (NMMP) that has significant citizen interaction, since municipalities provide a large number of basic services for millions of citizen living in India`s urban centres. The Ministry of Urban Development has formulated the `National Mission Mode Project on e-Governance in Municipalities`.

KEY OBJECTIVES:

Key objectives of the National Mission Mode Project on e-Governance in municipalities are to:

- # provide `Single Window` services to citizens on `any time, any where` basis,
- # increase the efficiency and productivity of ULBs,
- # develop single and integrated view of ULB information system across all ULBs in the State,
- # provide timely & reliable management information relating to municipal administration for effective decision making,
- # adopt a standards-based approach to enable integration with other related applications.

PROGRAMME COVERAGE:

NMMP envisages covering all ULBs in class 1 cities (423 in total) having population of one lakh or more during the period 2007-08 to 2011-12. These cities cover over 55% of urban population of the country.

SERVICES TO BE COVERED UNDER NMMP:

In order to achieve its vision and objectives, NMMP envisages implementation of 8 services/management functions within ULBs i.e.

- (i) Registration and issue of birth and death certificate,

- (ii) Payment of property tax, water supply and other utility bills and Management of utilities that come under ULBs,
- (iii) Grievances and suggestions,
- (iv) Building plan approvals,
- (v) Procurement and monitoring of projects including E-procurement and Project/ward works,
- (vi) Health program including Licenses and Solid Waste Management,
- (vii) Accounting system, and
- (viii) Personnel Information System.

**FUNDING PATTERN:**

The funding pattern of the scheme is as under:

# For 35 locations (cities with population of over one million), 75% of the capital cost and 75% of annual cost for the first two years by central government and balance 25% by State Government; and

# For other locations; 90% of the capital cost and 90% of annual cost for the first two years by central government and balance 10% by state government. (Capital cost includes 1st year investment for hardware, software, consultant fee, networking cost, data digitisation cost, program level set-up cost, training cost and also ULBs` 1st year investment/disaster back-up. Annual cost includes operation and maintenance cost, ongoing communication cost, license fees etc.)

**ELIGIBILITY CRITERIA:**

Key eligibility criteria, which ULBs/State Government should agree/comply with before they can be considered for funding under the NMMP.

# State Governments and ULBs would need to enter into Memorandum of Understanding (MoU) with Ministry of Urban Development (MoUD), Government of India.

# There should be a commitment of the State Government/ULB to agree to the key objectives and goals of the NMMP and the funding arrangements.

# There should be a commitment of the State Government/ULB to achieve the Stated service levels proposed under the NMMP.

# Each State Government would be required to clearly indicate the State`s vision, identified road map and milestones through preparation of the State e-Governance municipal roadmap.

# The Strategy should address issues like institutional reforms, capital cost sharing principles, tariff/charges, operation and maintenance of systems to be created, and institutional mechanism for implementation, including legislative action.

# In the MoU, stress should be on adherence to reform principles defined by MoUD through other programme such as National Urban Information System (NUIS) scheme and Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and its linkages; and

# The States should have initiated efforts for setting up of a State Wide Area Network.